

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.108
IB-159/ND/2020

IN THE MATTER OF:

Ahluwalia Marbles (P) Ltd
Vs.
Decorators Pvt. Ltd

....OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 12.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Ruchir Batra, Advocate For Petitioner.

For the OL :

For the RD :

For the Intervener :

ORDER

Both sides are present. Reply is filed. The Counsel for the Operational Creditor is directed to file Rejoinder, if any.

List the matter on 08.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)